

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(THROUGH HYBRID MODE)

ITEM No. 09
IB)-272(PB)/2017

IN THE MATTER OF:

Central Bank of India	...	Applicant/Petitioner
Vs		
Moser Baer Solar Limited	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 07.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	:	Mr. Kamal Mehta, Ms. Jasmine Sharma, Mr. Abhishek with Mr. Arvind Garg, Liquidator Mr. Mansumyer Singh, Adv. in IA-581/2023 and IA-1201/2019
For the Respondent	:	Ms. Varsha Banerjee, Adv.
For Successful Bidder	:	Ms. Nistha Gupta, mr. Dhruv Goel, Advs. For Palika Tower (Successful Bidder)

ORDER

This matter is connected with item No. 8 i.e. (IB)-378(PB)/2017, there are interconnected issues involved, which the Ld. Counsel wants to address this Bench.

At the request of Ld. Counsels, list the matter **on 10.05.2023** for a physical hearing.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)